

**Shri Warrior:** What are the important suggestions made and what action has been taken on them? The answer must be specific and not vague.

**Mr. Speaker:** There are 32 recommendations. The important ones may be mentioned.

**श्री रामसेवक यादव :** श्रीमन्, मुख्य सुझाव क्या हैं ?

**Shri Kanungo:** All of them are important, so to say. But I can mention one or two: in the present conditions of capital market, diversification of industrial units into new lines or allied lines of manufacture should be encouraged; there was little justification for controlling the prices in key industries like fertilisers.

**Shri Tridib Kumar Chaudhuri:** May I know, under the splitting up of the different Ministries dealing with industries, whether there has been or there is under contemplation any splitting up of the Central Advisory Council of Industries? How is it going to be dealt with by the different Ministries?

**Shri Kanungo:** No, Sir.

**Shri Tridib Kumar Chaudhuri:** How do they deal with it?

**Mr. Speaker:** That can be put separately.

**Shri Bhagwat Jha Azad:** May I know whether this Council will also consider the reasons for the new shortfalls in industrial production and, if so, whether the recommendations—you have said that there are 30 of them—are in anyway going to have their impact on increasing the industrial production?

**Shri Kanungo:** Of course, the objectives of all the recommendations are to accelerate the production.

**श्री क० ना० तिवारी :** बड़े बड़े कस्बों में ही इंडस्ट्रियल प्रोडक्शन बढ़ाने के बारे में

इस कौंसिल ने सिफारिश की है या रूरल फरियाज में अर्थात् विलेजज भी इंडस्ट्रियल डेवलपमेंट करने और उन को भी इंडस्ट्रियली डेवलप करने के लिये इस कमेटी ने कोई सुझाया सिफारिशों की हैं ?

**श्री कानूनगो :** स्मोल स्केल इंडस्ट्रीज के लिये एक दूसरा बोर्ड है जो कि यह काम करता है ।

**Shri Vasudevan Nair:** What is the composition of the Central Advisory Council? Is it composed of people from the private sector alone or is it a composite body of Government officials as well as people from the private sector?

**Shri Kanungo:** It is a composite body consisting of owners of industrial undertakings, persons employed in industrial undertakings and consumers of goods.

अध्यापकों के निर्वाचन क्षेत्रों का समाप्त

करना

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\*५५४. { श्री म० ला० छिवेदी :  
श्री स० चं० सामन्त :  
श्री ब० कु० दास :

क्या विधि मंत्री २० सितम्बर, १९६३ के अतारंकित प्रश्न संख्या २२३५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि चुनाव आयोग की अध्यापकों के निर्वाचन क्षेत्रों को समाप्त कर देने की सिफारिश की कार्यान्विति में क्या प्रगति हुई है ।

**The Minister of Law (Shri A. K. Sen):** The views of the States having Legislative Councils were invited on the proposal for the abolition of Teachers' Constituencies. The States of Andhra Pradesh, Madras, Punjab, Uttar Pradesh and West Bengal are in favour of the proposal. Replies are awaited from the States of Bihar, Maharashtra and Mysore. On receipt of their replies, the matter will be considered further by the Government.

[अध्यापकों के नर्वाचन क्षेत्र समाप्त करने की प्रस्थापना पर उन राज्यों से विचार प्रकट करने को कहा गया था जिन में विधान परिषदें हैं। अन्ध्र प्रदेश, मद्रास, पंजाब, उत्तर प्रदेश और पश्चिमी बंगाल के राज्य प्रस्थापना के पक्ष में हैं। बिहार, महाराष्ट्र और मैसूर राज्यों के उत्तरों की प्रतीक्षा की जा रही है। उन के उत्तर प्राप्त होने पर इस मामले पर सरकार आगे विचार करेगी। ]

**श्री म० ला० द्विवेदी:** मैं जानना चाहता हूँ कि वह कौन कौन सी स्टेट्स हैं जो कि यह चाहती हैं कि यह कांस्टिट्यूएंसिज ऐंबोलिश न की जायें ?

**वधि मंत्री (श्री अ० कु० सेन) :**  
अब तक ऐसा जवाब नहीं मिला है।

**श्री म० ला० द्विवेदी:** मैं जानना चाहता हूँ कि बाकी स्टेट्स से उत्तर कब तक आने की आशा है और उन पर कब तक विचार हो सकेगा ?

**श्री अ० कु० सेन :** मैं कैसे कह सकता हूँ, वह तो वही बेहतर जानते हैं।

**Shri S. C. Samanta:** May I know what led the Election Commission to come to this conclusion that teachers' constituencies should be abolished?

**Shri A. K. Sen:** Because we find that the graduates' constituencies and the teachers' constituencies overlap with each other and the same sort of people contest for both the constituencies. So, it was thought better and more advisable to amalgamate the graduates and the teachers' constituencies, so that there may not be this overlapping.

**Shri Tyagi:** It has been an oft-repeated policy of the Government to keep educational institutions above all politics. Have the Government considered any scheme to declare these teachers as public servants and their liabilities and privileges?

**Shri A. K. Sen:** That is a different matter altogether.

**Shri B. K. Das:** May I know whether this particular provision is according to the recommendation of the universities and Secondary Board of Education and other educational organisations?

**Shri A. K. Sen:** I do not think universities have anything to do with this. We have consulted the State Governments, who undoubtedly would have ascertained the views of all the interested parties.

**Shri C. K. Bhattacharyya:** May I know whether on the amalgamation of the constituencies, as the Law Minister just stated, the number of teachers' seats will be added to the number of graduates' seats, so that the seats do not become less?

**Shri A. K. Sen:** The details will be worked out later on. No doubt the necessary law will have to be passed here.

**श्री विभूति मिश्र :** ऐसी भी टीचर्स हैं जो प्रेज्युएट नहीं हैं और वे टीचर्स कांस्टिट्युएंसि में वोट देते हैं। सरकार उन का क्या करेगी

**अध्यक्ष महोदय :** यह दूसरा सवाल है।

**Shri D. C. Sharma:** If overlapping is the only consideration. . . .

**Shri A. K. Sen:** There are other considerations also.

**Shri D. C. Sharma:** May I know, if overlapping is the only consideration, will Government consider the question of zila parishads, municipal committees, etc. where there is overlapping and will they give a guarantee that they will stop overlapping there also? Why are the teachers being singled out for this great honour?

**Shri A. K. Sen:** There is no question of guaranteeing anything. It is a question of policy, which ultimately no doubt the Parliament will determine. There is another consideration, which is equally important. That is,

it has been felt in many quarters that when teachers contest these posts, there is too much of politics introduced into the life of teachers. That is one of the views. All the views will have to be considered.

**श्री शिव नारायण :** अमलगामेशन करने के बाद टीचर किसी प्रेजुएट्स कास्टी-ट्युएन्सी से खड़ा हो सकता है या नहीं ?

**अध्यक्ष महोदय :** जब कानून आयेगा तब उस में यह देखा जा सकता है ।

**Shri D. N. Tiwary:** Is the Minister aware that for teachers' constituencies, not only graduates but matriculates and others also contest? May I know whether they would consider this aspect?

**Mr. Speaker:** He says there is overlapping.

**श्री रामसेवक यादव:** चुनाव आयोग ने टीचरों के निर्वाचन क्षेत्रों को हटाने के सम्बन्ध में क्या अध्यापकों की भी राय मांगी है, यदि हाँ तो अध्यापकों ने उस पर क्या राय दी है ?

**श्री अ० कु० सेन:** स्टेट्स जब अपनी राय भजेगी तब हम बात को भी सोचेंगी कि अध्यापकों की क्या राय है तथा दूसरों की क्या राय है ।

**Shri Buta Singh:** May I know whether a retired professor will be con- Starred Question No. 72 on the 16th teachers' constituency?

**Mr. Speaker:** That is a question that can be discussed privately.

#### Kandla Free Trade Zone

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\*555. } Shri Yashpal Singh:  
} Dr. L. M. Singhvi:  
} Shri D. C. Sharma:  
} Shri P. C. Borooah:

**Minister of Steel, Mines and Heavy Trade** Will the Minister of International be pleased to refer to the reply

given to Starred Question No. 72 on the 16th August, 1963 and state:

(a) whether Government have worked out the details of setting up a Free Trade Zone at Kandla;

(b) if so, the broad features thereof; and

(c) the possible advantages and disadvantages of setting up a Free Trade Zone at Kandla?

**The Minister of International Trade (Shri Manubhai Shah):** (a) to (c). An area of 320 acres—half a square mile—has been acquired at Kandla. A plan has been prepared by the Development Commissioner, Kandla Port in consultation with the Superintending Engineer, CPWD, Kandla. The plan provides for industrial sheds, marshalling yards, park avenue and road area. Plots have been divided into 2000 sq. yds., 3000 sq. yds. and 1 acre. A copy of the plan has been already provided and is under scrutiny in the inter-ministerial committee meeting to see that all the necessary security measures and measures to promote orderly growth of industries and commercial enterprises within the zone are looked into in a close manner. A copy of the plan also has been provided to the Railway Board to make the necessary arrangements for the transport of goods from the port to the zone area. An officer on special duty of the rank of Joint Secretary is being appointed very soon with the approval of the Cabinet Committee on appointments. A high level committee of officials of the State Governments and Central Ministries has been constituted under the chairmanship of the Secretary to the Ministry of International Trade. This committee has been meeting continuously to look into the progress of this project. The Kandla Port Authorities have also acquired various other ancillary services for making the zone work very soon.

**श्री यशपाल सिंह :** सरकार को इससे क्या लाभ होगा ?